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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 995/95

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K. Aahooja, Member(A)

New Delhi, this 06th day of September, 1995

Shri R.C. Gaur
s/o late Shri Jit Ram
working as P.A. to DOG (Procurement)
Ministry of Home Affairs
Jaisalmir House
New Delhi. ... Applicant

(By Shri O.P. Khokha, Advocate)

Versus

Union of India, through

1. The Secretary
Ministry of Home Affairs
North Block
New Delhi - 110 001. ... Respondents

(By Shri Vijay Mehta, Advocate)

O R D E R (Oral)

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)

Learned counsel for the applicant
states that the respondents having been granted
the relief to the applicant for which he has
sought in his application. The applicant wishes
to withdraw this application. Hence, this
application is closed as withdrawn. No costs.

Rao -
(R.K. AHOOJA)
MEMBER(A)

(A.V. HARIDASAN)
VICE-CHAIRMAN(J)

/RAO/